Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

l. [0.	Category of creditor	Summary of claims received		Summary of clain	ns admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under	Details in Annexure	Remar ks, if any
		No. of claims	Amount	No. of claims	Amount o f claims admitted	ciaims	admitted	verificati on	-	
	1 25					-		-	1	
1	Secured financial creditors belonging to any class of creditors		-	-					2	
2	Unsecured financial creditors belonging to any class of				-	-		7	3	
3	Secured financial creditors (other than financial	1	14762352	2 1	14762352	-	-	-		
	creditors belonging to any class of creditors)								4	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)		-	-	-	-				
	Intalcia ordatos tas g			-	-	1			5	
5	Operational creditors (Workmen)		-	-					6	
6	Operational creditors (Employees)		-	-					. 7	
7	Operational creditors (Government Dues)		1 51,446,95	1	51,446,951				8	1
0	the state of the Workmen and		_				-	-		
8	Employees and Government Dues)								9	
9	: contact than financial creditors		-	-	-	-	-	-		
	Total		66,209,30	03	66,209,303	3				

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ANNEXURE 7

Name of Corporate debtor: Nexus Health & Beauty Care Pvt Ltd.

Date of Commencemnt of CIRP: 06.07.2022

List of Creditors as on 29.09.2022

List of operational creditors (Government dues)

(Amount in₹)

SI. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	any mutual dues, th at	claim under verifica -	Amount of claim not admitted	Remarks,
	Department	Government		Amount	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		may be set- off	tion		
	CCOT Division	Central	27.09.2022	51446951	51446951	Operationa1	No	N.A	-	-	-	-	
_	CGST Division,	Central	27.07.2022	01110201		(Govt Dues)							
	Baddi			-		(Gove Dues)						1	
							-						
										-			

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Nexus Health & Beauty care PA 1th

(under CIRP)

Date: 29/09/2022